

Directorate General of Foreign Trade

User Manual for Exporters

Policy Relaxation Committee (PRC)

Version 1.2

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DGFT Public Page 1 of 21

Table of Contents

1.	Introduction to Policy Relaxation Committee (PRC) and Accessing DGFT Portal	3
2.	Prerequisite for ANF-2D (PRC)	4
3.	Apply for Policy relaxation– ANF 2D	5
4.	Apply for Review Application of PRC (ANF-2D)	15
5.	View and Track Status	19
5	Online Proceedings	23

DGFT Public

1. <u>Introduction to Policy Relaxation Committee (PRC) and Accessing DGFT Portal</u>

This document is the help file for basic Policy Relaxation Committee (PRC) functions in the new system.

Policy Relaxation Committee (PRC) is also referred as Exemption from Policy/Procedures (EPP). DGFT may in public interest pass such orders or grant such exemption relaxation or relief, as he may deem fit and proper, on grounds of genuine hardship and adverse impact on trade to any person or class or category of persons from any provision of Foreign Trade Policy (FTP) or any Procedures. While granting such exemption, DGFT may impose such conditions as he may deem fit after consulting the Committees as in the table given below:

SI.No.	Description	Committee	
1.	All other issues except Fixation / modification of product norms	Policy Relaxation (PRC)	Committee

User can apply for the Policy Relaxation through Ayaat Niryaat Form -2D (ANF-2D) form with reason and justification for the request of relaxation. All these requests are handled at the DGFT Headquarters and once the case has been approved by the committee, then the user can request the respective RA, to take corrective action.

Users are advised to refer to the latest help file available under Learn > Online Help & FAQs in the DGFT Portal.

DGFT Public Page 3 of 21

2. Prerequisite for ANF-2D (PRC)

To Apply for ANF-2D (PRC) on the DGFT portal you would require:

- User is active and logged into the DGFT Customer Portal.
- User is authorized to draft and submit applications for an IEC.
- IEC should not be cancelled or suspended. User will not be able to submit the application if IEC is cancelled or suspended.
- User is e-Sign enabled. User can sign or validate the PRC application with the Aadhaar or digital signature (DSC)

DGFT Public Page 4 of 21

3. Apply for Policy relaxation—ANF 2D

To apply for the Policy Relaxation user needs to file the ANF-2D. User is requested to fill all the mandatory fields marked with asterisk (*) sign

1. Visit the DGFT website (https://www.dgft.gov.in/CP/) and login into the portal with valid credentials.

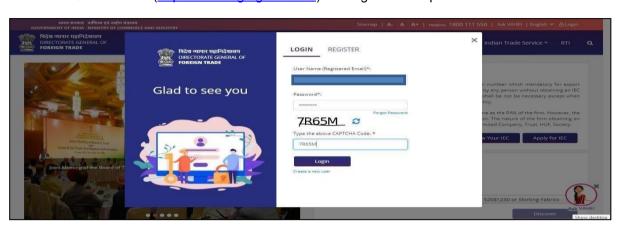


Figure 1. Customer portal Login Screen

2. If the user wants to apply for Policy Relaxation Committee, Post login clicks on **Services** >> **Policy Relaxation Committee** >> **Apply for PRC Committee** link as mentioned below

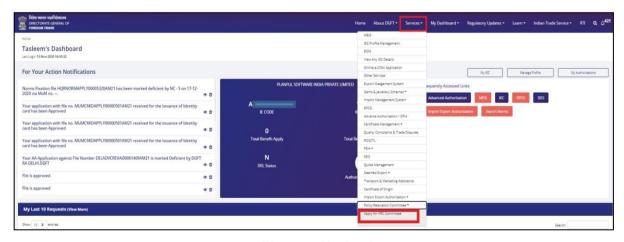


Figure 2. Navigation

3. Click on "Apply for PRC Committee", user will be able to apply either for the 'Fresh Application' or can proceed with an existing draft.

DGFT Public Page 5 of 21

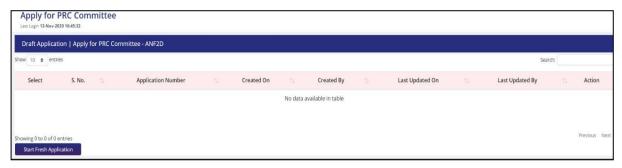


Figure 3. Apply for PRC Committee

DGFT Public Page 6 of 21

4. Either user can start with the fresh application by clicking on 'Start Fresh application' or can select an already existing application and click on 'Proceed with Existing Application'.



Figure 4. Draft Application view screen

5. Fill the Applicant details

Committee Type: Pre default value will be selected as 'Policy Relaxation Committee'.



Figure 5. Applicant details

6. Fill the applicant details as mentioned below

• **Branch details:** Select branch code from the list shown. Branch code list will be as per the branches listed in the IEC module.

DGFT Public Page 7 of 21



Figure 6: Branch details

- 7. On selection of the branch code from the drop down below mentioned details will be auto filled that is captured from the IEC
 - Entity's Branch Address, Applicant Name, Email-id, Mobile Number

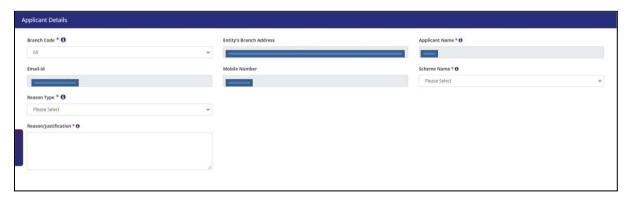


Figure 7: Applicant details

8. Select the **Scheme Name** from the list. In case the respective scheme is not listed in the list select "others" and can fill in the scheme name.

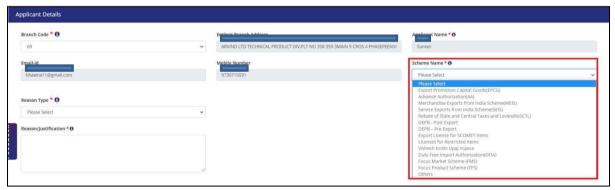
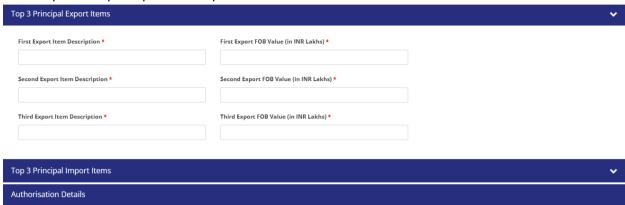


Figure 8: PRC: Scheme name

DGFT Public Page 8 of 21

9. Enter Top 3 Principal Export and Import Item



10. After entering the Authorization/Scrip details user will click on 'Add Authorization/Scrip details button to add the authorization/scrip details to the grid.

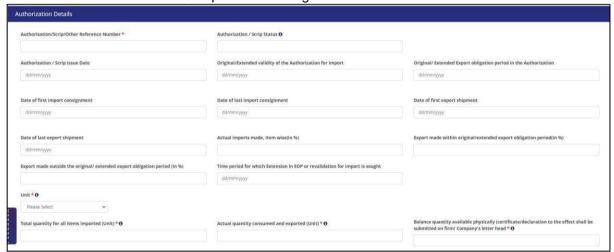


Figure 9: Authorization Details

Note: User can add 'N' number of authorization or scrip details by clicking on Add Authorization/Scrip details button.

DGFT Public Page 9 of 21

Figure 10: Authorization Grid view

11. User can update/edit or delete the authorization/scrip details by clicking on edit and delete button present in the grid.

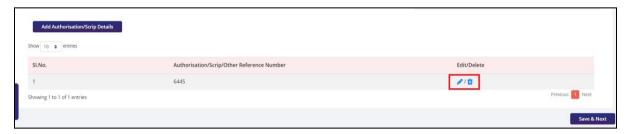


Figure 11: Edit/Delete view

12. Click on Save & Next button to proceed further to the next page

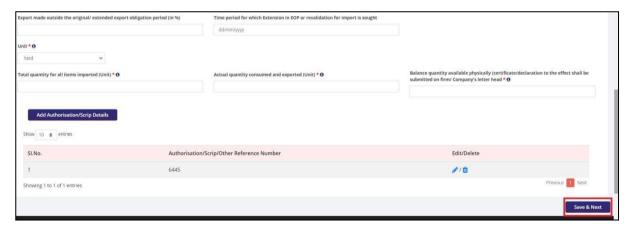


Figure 12: Save and Next

13. After filling the Applicant Details. Fill the Personal Hearing Details.

DGFT Public Page 10 of 21

Figure 13: Personal Hearing Radio button

- 14. Select 'Yes' or 'No' for 'Do you want to apply for Personal Hearing?'
- 15. On selection of Yes below mentioned screen will appear and User will enter the Personal Hearing details.



Figure 14: Personal Hearing view

16. Click on Save & Next button to proceed further.



Figure 15: Save and Next Button

- 17. Select the Attachment Type and can add remarks if required.
- 18. Click on Upload attachments button to add attachment and remarks to the grid as mentioned below

DGFT Public Page 11 of 21

^{*}Currently Personal Hearing option is disabled, and pre-filled value is No.

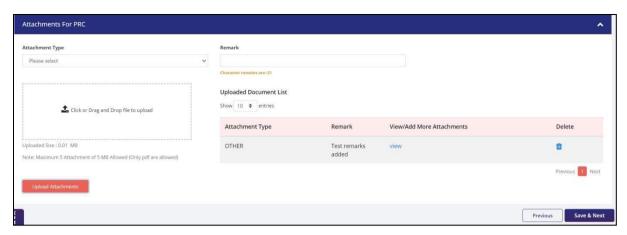


Figure 16: Attachment details

18. Click on Save & next Button to proceed further.

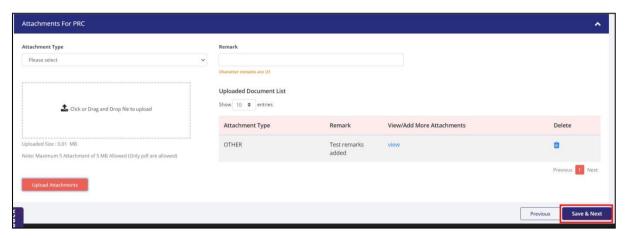


Figure 17: Save and Next Button

19. Accept the declaration by selecting the check box and entering Place name.

DGFT Public Page 12 of 21

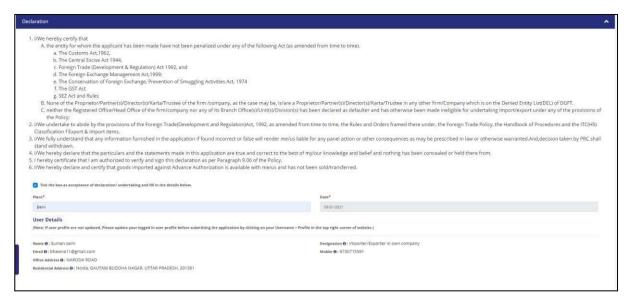
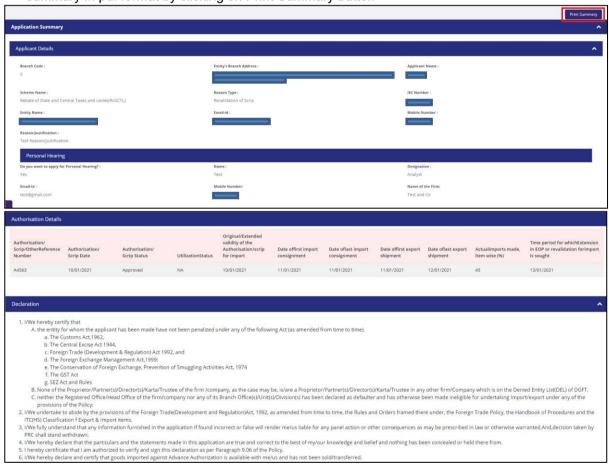


Figure 18: Declaration

20. Application summary for all the input fields entered will be shown and user can download the summary in pdf format by clicking on Print Summary button



DGFT Public Page 13 of 21



Figure 19: Application Summary

21. After E-sign the application, E-payment receipt along with payment details will be generated and application is successfully submitted to DGFT.



Figure 20: Receipt

DGFT Public Page 14 of 21

4. Apply for Review Application of PRC (ANF-2D)

User can apply for review of submitted application of PRC through following below steps:

1. Click on Services >> Policy Relaxation Committee >> Apply for Review Application of PRC(ANF-2D)

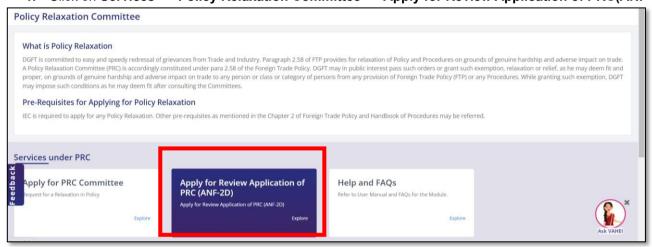


Figure 21: Apply for Review Application of PRC

2. All submitted applications of PRC and same has been decided by PRC will be shown for the review. Select the application to be reviewed and click on **Initiate Review Button**



Figure 22: Initiate PRC Review

3. The previously submitted information will be displayed in the application. Enter Remarks, Case serial number and upload the required file and sign the application as shown below.

DGFT Public Page 15 of 21

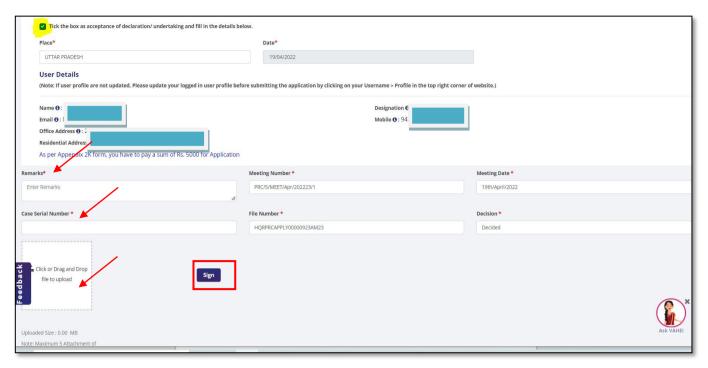


Figure 23: Sign for PRC Review

4. Click on Payment for PRC Button to go ahead



Figure 24: Payment for PRC Review

5. Once the payment is done, click on the **Submit** button.

DGFT Public Page 16 of 21

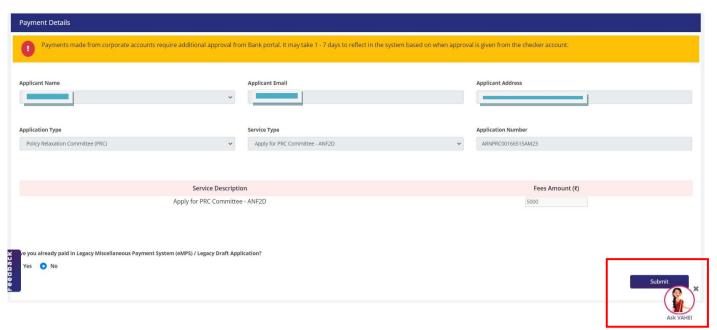
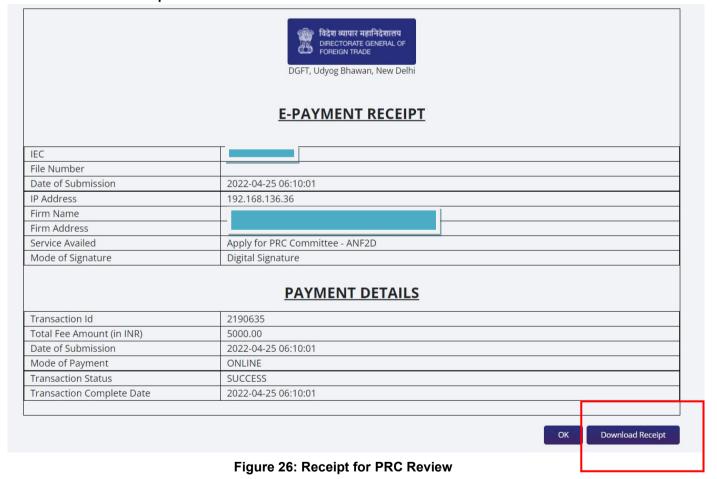


Figure 25: Submit for PRC Review

6. After submitting the application, payment receipt will be generated with other important information. Click on **Download Receipt** for future reference.



DGFT Public Page 17 of 21

7. Click on **OK** Button to continue , the application **File Number** will be generated with the acknowledgment message.

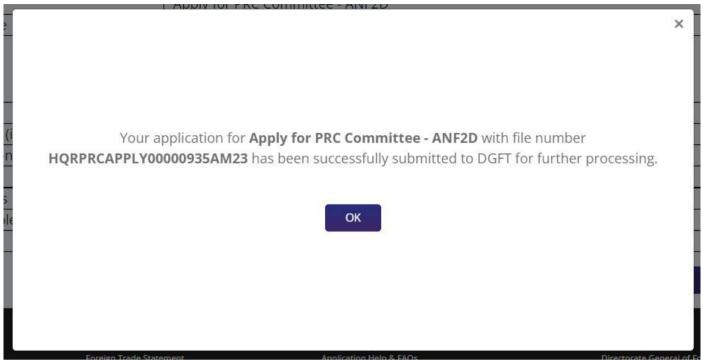


Figure 27: File number for PRC Review

DGFT Public Page 18 of 21

5. View and Track Status

User can track the status of the submitted application.

8. Click on My Dashboard >> Submitted application

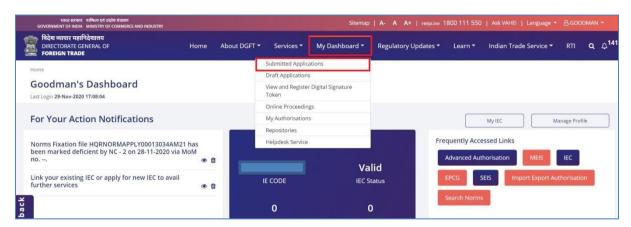


Figure 28: View and Track status

9. On Click of submitted application below mentioned screen will appear

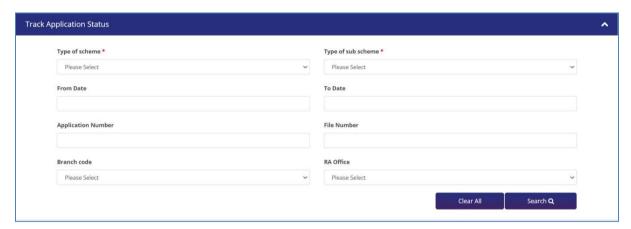


Figure 29: Track Application status

- 10. User can search the application with the below mentioned search parameters
 - Type of Scheme: User will select the Type of Scheme as Policy Relaxation Committee (PRC)
 - Type of sub Scheme: Apply for PRC Committee- ANF2D
 - From and to date: User can search the application by through date range.
 - Application number: User can search file with application number available
 - File number: User can search file with the valid File number
- 11. User need to enter the mandatory field to check the file details

DGFT Public Page 19 of 21



Figure 30: File details

12. Click on Action button to view the various File details



Figure 31: Action button details

- **13. Print**: To print the submitted application
- **14. Attach Documents**: User can attach extra documents for the submitted application, if the request is in 'In progress' status.

DGFT Public Page 20 of 21



Figure 32: Attach Document

- **15. Payment Details:** User can check the payment details and download the receipt for the submitted application.
- **16. View Life Cycle**: To check the Action taken on your submitted application. Example, to track which action is taken when and by whom.
- 17. DSC/e-sign Details: To check the DSC and e-sign details.
- **18. Withdraw**: If the submitted request is still in 'In Progress' state then, applicant has an option to submit another request for withdraw the application.

Note: Withdrawn action is not auto approved, request will be submitted to concerned DGFT officer and accordingly action will be taken by them.

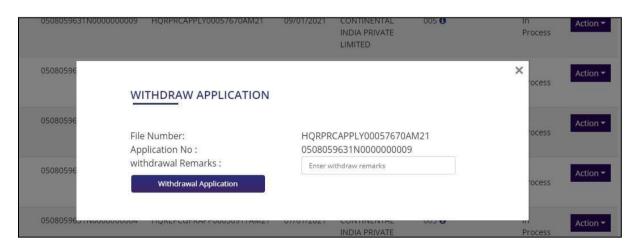


Figure 33: Withdraw File

- **19. Respond to Deficiency:** This option will be available only when the status of the application is 'Deficient'. Applicant will be able to check the Deficiency details like Deficiency issue date, Deficiency letter, Remarks and user can respond to this deficiency by clicking on **respond to deficiency** button. User can respond to deficiency in two ways:
 - A. With amendment: User will amend the application with attachment and adding additional remarks
 - B. Without amendment: User will amend the previous application and attach additional remarks and submit the application

DGFT Public Page 21 of 21

20. Initiate Review: Once the DGFT officer take decision on the File and File status is rejected under submitted application. Importer/Exporter can apply for the initiate review with additional remarks and attachment

Note: Payment of Rs 5000 is applicable for review of application.

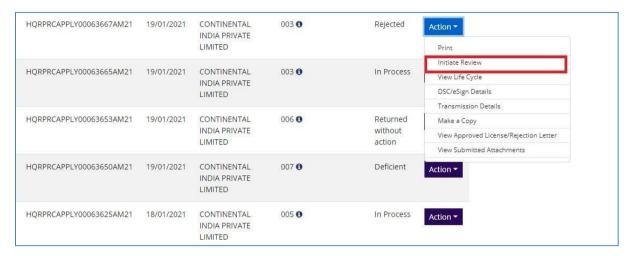


Figure 34: Initiate review

21. Click on Initiate Review under Action button. User will see the application summary of the submitted application for whom importer and exporter will initiate the review 22. Enter remarks and attachment and click on Sign button

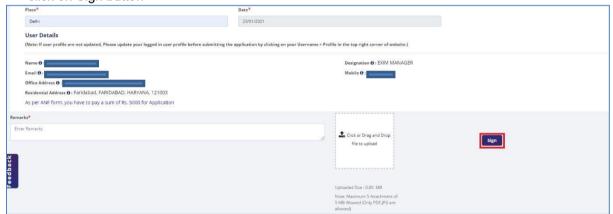


Figure 35: Sign initiate review

23. After sign user will make the payment by clicking on Payment for Review button

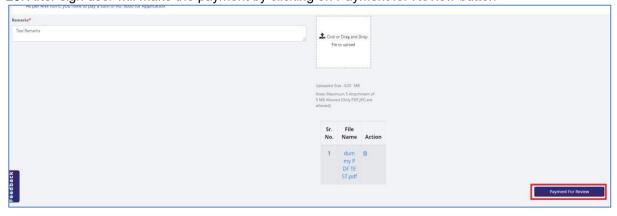


Figure 36: Payment for Review

DGFT Public Page 22 of 21

5. Online Proceedings

If the DGFT officer will call importer/exporter for the Personal Hearing against the application submitted with meeting date, time and venue, he/she can check and respond under 'Online Proceeding' section

Importer/Exporter will check for the personal hearing under

My Dashboard >> Online Proceedings



Figure 37. My Dashboard >> Online Proceeding

2. After clicking on online Proceeding. Online Proceedings grid will be shown as mentioned below

IEC: IEC number of the importer/exporter

File number: PRC committees file which is submitted by importer/exporter

Proceeding Name: Name of the Proceedings Ex: Grievance Committee Proceeding

status: Status of the file submitted by importer/exporter



Figure 38: Online proceeding grid view

Click on Proceeding Name link to submit the personal hearing response.

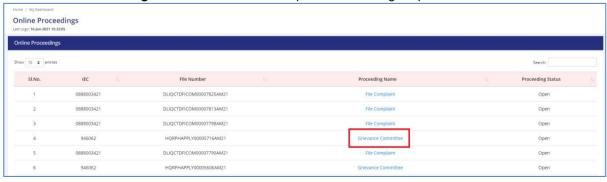


Figure 39: Click on Proceeding Name

DGFT Public Page 23 of 21

4. Click on UDIN number under UDIN heading to view the personal hearing the letter

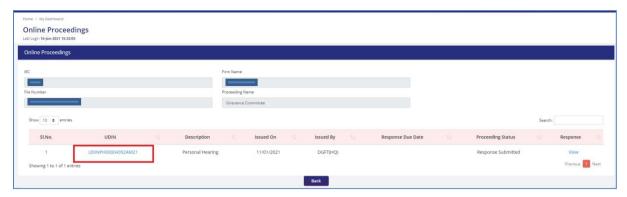


Figure 40: Click on UDIN number

5. On click of UDIN number personal hearing approved letter details will show.



Figure 41. Personal hearing approved letter details

6. Click on View letter link to view the personal hearing letter.



Figure 42. View Personal hearing letter link

7. Click on Submit link under Response heading to submit the Personal hearing response

DGFT Public Page 24 of 21



Figure 43: Submit Response link

- 8. Submit link under response heading.
- 9. User provides confirmation for hearing as Yes/No. **Note:** Confirmation for Hearing is pre-selected as: Yes
- 10. Add mandatory attachment

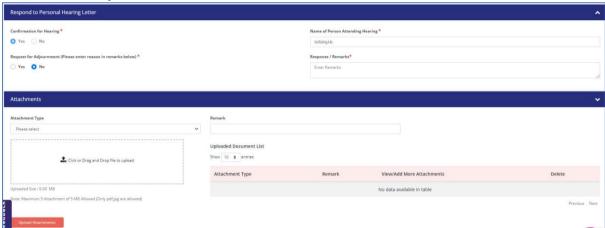


Figure 44: Personal Hearing response

11. User will sign the declaration, add Place and click on save & next button

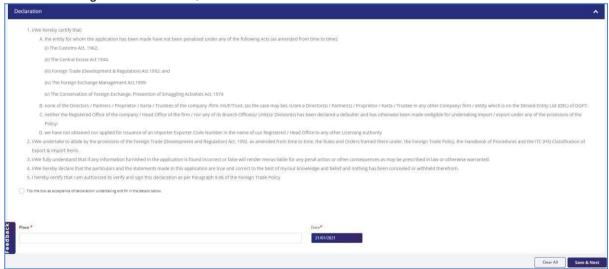


Figure 45: Sign document

12. On click of Save & next button. User will E-sign the document with Aadhar or Digital signature (DSC)

DGFT Public Page 25 of 21

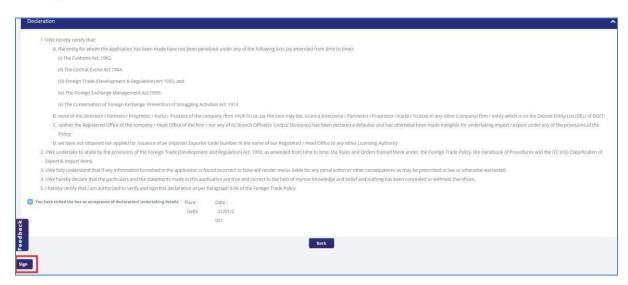


Figure 46: E-sign document

13. Click on 'submit' to submit the response



Figure 47:Submit button

14. Response will be submitted successfully



DGFT Public Page 26 of 21

Figure 48. Response submitted successfully

- 15. Once the response is submitted user can check the submitted response by clicking on Proceeding Name link under Proceeding name heading
- 16. User can check Response Due date, Proceeding Status and response submitted by clicking on View link button

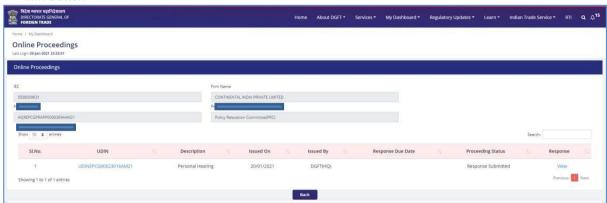


Figure 49: Response submitted

DGFT Public Page 27 of 21